

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012**  
**Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012**

**Dated : 4<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012**

**M/s. Junagadh Power Projects Pvt. Ltd. ... Appellant(s)**

**Versus**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Respondent(s)**

**Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012**

**M/s. Amreli Power Projects Ltd. ... Appellant(s)**

**Versus**

**Gujarat Urja Vikas Nigam Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,**  
**Ms. Shikha Ohri**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan,**  
**Ms. Swapna Seshadri for R-1**

**ORDER**

We have heard the learned Senior Counsel for the Appellant in both the Appeals.

Post the matters for further hearing on **05.08.2013.**

**(V.J. Talwar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)**  
**Technical Member Technical Member Chairperson**